involving manipulation / misappropria -tion of funds came to the notice of the Management of ITDC in July, 1992. After preliminary investigations, the Management of ITDC handed over the case to the Crime Branch of Delhi Police. Delhi Police has filed a charge sheet against 14 employees of Hotel Janpath in the Court of the Metropolitan Magistrate/ Delhi.

Besides 31 coases of misconduct and financial irregularities of minor nature committed by the employees of Hotel Janpath (during the period February 1990 to December 1993) came to the notice of the Management. Action has been taken in resect of 26 cases, however, in 5 cases proceedings are in progress.

All cases relating to the corruption misconduct are investigated by ITDC in accordance with the laid down pro cedures, without prejudice and fav our.

Increose in non.Plan expenditure in ITDC

»547. SHRI GURUDAS DAS GUPTA): Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

- (a) whether Government are aware that the use of chauffeur/drieven cars in ITDC is in violation of Government! BPB instructions and there has been constant increase in nonplan expendifaire in ITDC;
- (b) whether Government would direct the ITDC Management to withdraw the use of chauffeur-driven cars which cost to ITDG several Jakhs annually as a measure of economy and would give only the permissible car maintenance allowance to each eligible Head of the Department, etc. as per the recommendations of the High Powered Pay Committee off Govern, ment; and

(c) if the answer to part (b) above be in the negative the reasons and justification thereof?

to Questions

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir. The use of Chauffeuridriven cars in ITDC is not violation of the Gov-trnment|BPE instructions on the subject. The percentage of operating expenditure (non-plan) to turnover has also declined over previous years.

- (b) The High Powered Pay Com-miftee did not recommend withdrawal of chauffeurdriven cars. However, the Committee has recoi-nmended provisions for payment of conveyance cllowance/transport subsidy to the employees. Accordingly, ITDC employees maintaining their own cars and entitled (for use of taxi for official joumeys are allowed fixed car allowance.
 - (e) Does not arise.

Multinational companies pulled out of India

*548. SHRI T. VENKATRAM REDDY:

> DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the PRIME MINISTER be pleased to state:

- (a) what are the names of the multinational companies, including ROCHE, that have pulled out of India during the last three vears:
- (b) what are the reasons for such pullout; and
- (c) whether some of th«m have decided to come back and if so the details thereof?

THE MINISTER OF STATE IN THE INDUSTRY (SMT. MINISTRY OF KRISHNA SAHI): (a) to (c)Disinvestment of foreign equity is permitted by the Reserve Bank of

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India in accordance with their Press Release No. 92i93l77 dated 15th September, 1992. M/sl Roche Holdings Ltd. Switzerland have disinvested their entire equity stake in Mls. Roche Products Ltd. However, they have also obtained Government approval on 22nd March, 1994 for setting up a 100 per cent owned company in India to be financed by Mls. Roche Finance limited, Switzerland for research and development.

Incidents of theft and fire in Badami Bagh, Srinagrar

*549. SHRI TRILOKI NATH CHATURVEDI:

DR. MURLI MANOHAR JOSHI:

Will the PRIME MINISTER be pleased to refer to answer to Starred Question 350 given in the Rajya. Sabha on 21st April, 1994 and state:

- (a) whether it is a fact that there have been incidents of theft and fire at the 2 FOD Badami Bagh; Srinagar if so, the details of each incident of theft and fire during the last three years;
- (b) the names of persons dismissedl transferred or otherwise punished for the above incidents; and
- (c) what is the procedure for emp loyment of civilians in the 2 FOD; Srinagar?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c) There have been no incidents of theft or fire in 2 FOD Badami Bagh, Srinagar in the last three years. However an explosion took place on 29th March this year in a part of the depot premises, where arms and equipment captured from insurgents in the Kashmir Valley, had been brought and placed temporarily for display to certain Army Officers. A Court of Inquiry has been ordered to investigate the incident.

Civilian employees in 2 FOD Sri-ragar are selected by obatining names from the local Employment exchange and appointed after the police has verified their antecedents. Recruitment orders from Group 'C and "D' employees are issued by the Army Ordnance Corps, Records, Secundara-bad and the Commandant 2 FOD, Srinagar respectively. To meet emergent requirements, occasionally some persons are engaged on a casual basis, but the procedure for their selection and appointment is the same as that followed for the other Group 'C and 'D' employees. Police verification of antecedents is done even in such cases.

to Questions

Provision of newspapers in flights

*550. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a feet that Air India and Indian Airlines provide Indian languages newspapers *tot* their passengers in domestic and international flights; and
- (b) what is the language-wise break-up and; money involved in purchasing these newspapers?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAB NABI AZAD): (a) Yes Sir.

(b) The language-wise break up of the Indian Language news-papers being provided by Indian Airlines and Air India on their domestic and international flights is given below:—

Language		Number of Newspapers Air India Indian Airliner			
1				2	3
Hindi	•			5	11
Urdu				1	3
Gujarati	i .			1	•